

**CENTRAL ADMINISTRATIVE TRIBUNAL
CUTTACK BENCH, CUTTACK,**

ORDER SHEET

COURT NO. : 1

13/02/2020

O.A./260/873/2014

NAROTTAM MAHANTA
-V/S-
D/O POST

ITEM NO:39

FOR APPLICANTS(S) Adv. : None for the applicant

FOR RESPONDENTS(S) Adv.: Mr. S. Behera
Mr. D. K.Mallick

Notes of The Registry	Order of The Tribunal
	<p>None for the applicant. Mr. S. Behera, learned counsel for the respondents is heard. He submitted that the applicant was not selected on merit for the post of Postal Assistant for the year 2011-12.</p> <p>It is seen that no one was present on behalf of the applicant on the previous date i.e. 31.01.2020. Accordingly the OA is dismissed for default and non-prosecution on the part of the applicant.</p> <p>Copy of the order to Learned counsel for the respondents. Registry to send a copy of the order by post to the applicant.</p> <p>(SWARUP KUMAR MISHRA MEMBER (J))</p> <p>(GOKUL CHANDRA PATI MEMBER (A))</p> <p>sadish</p>